

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 212
879/59/ND/2019**

IN THE MATTER OF:

M/s. Amrex Marketing Pvt. Ltd.

...APPLICANT

Vs.

M/s. Universal Conveyor Beltings Ltd. and Ors.

...RESPONDENT

Section

Under Section 59 of C. Act, 2013

**Order delivered on 19.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant


**:Ms. Niharika Ahluwalia, Ms.
Sneha Kohli Advocates.**

For the Respondent

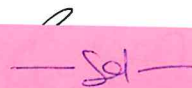
**:Mr. Goutham Shivshankar,
Advocate and Mr Arvind Nayar,
Senior Advocate, Mr Vanita
Bhargava, Ms Raddhika Khanna,
Advocates for the Respondent No.
1 to 4**

ORDER

Heard the submissions made by the Counsels present at the time of virtual hearing of the matter. The matter is now posted to **27.08.2021**.


—Sd—

**(Hemant Kumar Sarangi)
Member (T)**


—Sd—

**(P.S.N. Prasad)
Member (J)**

(Meenu)